

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3247

ANSWERED ON:13.08.2010

CUSTOMS TARIFF ON PALM OIL

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) whether duty is levied on the import of palm oil;
- (b) if so, the details thereof and time since when such duty/rate of duty is being levied;
- (c) whether any representation with regard to imposing of duty on import of palm oil has been received by the Union Government; and
- (d) if so, the details thereof and response of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) & (b): At present the import duty on crude palm oil and refined palm oil is Nil and 7.5% ad valorem respectively. The present duty structure has been effective since 1st April, 2008.

(c) & (d): Yes, Sir. In the current financial year the Government has received representations from Central Organisation for Oil Industry & Trade and Solvent Extractors' Association of India with regard to imposition of duty on import of edible oils in general. At present, no proposal for imposition of import duty is under the consideration of the Government.